

NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH  
CHENNAI

7

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/157/ (IB)/2017  
NAME OF THE PETITIONER(S) : J. PRAKASH CHAND  
NAME OF THE RESPONDENT(S) : ARVIND REMEDIES LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. S. SANTHANAM

SENIOR

TECH

S. Santan

Praveen

ASSST


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Praveen

**ORDER**

Mr. S.Santhanam for the Petitioner present. The representative of Official Liquidator present and filed a copy of the Order passed by the Hon'ble High Court of Madras dated 17.10.2016 in CP No: 123/2016 wherein the Official Liquidator was appointed. The copy of the order is taken on record and perused. The Respondents in this TCP 157(IB)/2017 and the Respondent in the above said order are one and the same. In the circumstances, the Petitioner is directed to approach and make his claim and submissions before Official Liquidator. Accordingly, this Petition stands closed. The Registry is directed to send back the file to the Registry of Hon'ble High Court of Madras forthwith.

  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

  
(K.ANANTHA PADMANABHA SWAMY)  
MEMBER (JUDICIAL)